

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

Excise Appeal No. 10660 of 2014

[Arising out of OIO-SUR-EXCUS-001-COM-64-13-14 passed Commissioner of Central Excise,
Customs and Service Tax-SURAT-I)

M/s. Garden Silk Mills Ltd

.....Appellant

Village : Jolwa, Taluka : Palsana,
Surat, Gujarat

VERSUS

C.C.E. & S.T.-Surat-I

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

APPEARANCE:

None appeared for the Appellant

Shri. S.K. Shukla, Authorized Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

FINAL ORDER NO. A/ 12444 /2019

DATE OF HEARING : 18.12.2019

DATE OF DECISION: 18.12.2019

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they intended to avail the SUBKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted. Order be given Dasti.

(Dictated and pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**